

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3094  
ANSWERED ON:23.12.2003  
HINDUSTAN ANTIBIOTICS LIMITED  
SUDARSANA E.M. NATCHIAPPAN

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Board for Industrial and Financial Reconstruction (BIFR) has issued show-cause notice for winding up of the Hindustan Antibiotics Ltd.;
- (b) if so, the details thereof; (
- (c) whether the Government has submitted any rehabilitation proposal with fresh funds for the revival of the company and change in the management before the BIFR;
- (d) if so, the details thereof;
- (e) whether the Government has indicated the extent of relief and concessions that would be extending to the incoming promoters; and
- (f) if so, the details thereof, indicating the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH)

- (a) Yes Sir. The BIFR has issued a Notice for winding up of the Company on September 5, 2003, calling upon the concerned to file any objections/ suggestions with the Registrar.
- (b) The BIFR heard the case on 18.12.2003 and passed certain directions to the Operating Agency (IDBI) keeping in abeyance the show cause notice for winding up of the HAL.
- (c) No, Sir.
- (d) Does not arise.
- (e) No, Sir.
- (f) Does not arise.